

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/73/9/AMR/2020	Admitted	9 of IBC	Khetulal Pugalia and Sons (HUF) Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd
	IA (IBC)/305/2023	Sec. 60(5) of IBC, r/w Rule 11 of NCLT Rules 2016	M Madhusudhana Reddy, Monitoring Agent for M/s. Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. Vs. Agrigo Trading Pvt. Ltd (SRA)
	IA(IBC)/289/2023 in IA(IBC)/183/2022	Sec. 60(5) of IBC, r/w Rule 11 NCLT Rules 2016	Agrigo Trading Private Limited Vs. Monitoring Committee of the CD Mr. M. Madhusudhan Reddy

ORDER

IA (IBC)/305/2023:

Present: Mr. Maligi Madhusudhana Reddy, Ld. Counsel for the Applicant/RP

For hearing, list the matter on 04.09.2024.

IA(IBC)/289/2023 in IA(IBC)/183/2022:

Present: Mr. Avinash Krishnan Ravi, Ld. Counsel for the Applicant

Mr. Maligi Madhusudhana Reddy, Ld. Counsel for the Respondent.

For hearing, list the matter on 04.09.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**